

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3429  
ANSWERED ON:18.03.2013  
TRADE OF AGRICULTURAL PRODUCTS  
Bajwa Shri Partap Singh;Jakhar Shri Badri Ram

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether there is a decline in the export of basmati rice from the country during the last three years;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there has been any proposal to abolish the minimum export price of basmati rice and other agricultural products;
- (d) if so, the details thereof and the reasons therefor along with the minimum export price of basmati rice and other agricultural products as fixed by the Government;
- (e) whether there have been instances of dumping of agricultural products in the country from various countries and if so, the details thereof; and
- (f) the steps being taken by the Government to prevent such incidents and make the country self-reliant in terms of agricultural products?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) No, Madam.

(b) Does not arise.

(c & d) Currently, there is no Minimum Export Price (MEP) for export of agricultural products, except on the export of edible oil in branded consumer packs of upto 5 Kgs. The MEP on such edible oil export is USD 1500/MT.

(e & f) India is a net exporter of agriculture produce. The export and import of agriculture produce is governed by the extant provisions/conditions laid down in the Foreign Trade Policy (FTP) and are also subject to such import duties as may be prescribed from time to time by the respective Governments.